

PATNA HIGH COURT, PATNA


NOTIFICATION

Dated : The 7th September, 2019

No. 298 A : The Principal Judge, Family Court, named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Rajendra Pratap Singh , Principal Judge, Family Court, Bettiah.	Rohtas at Sasaram	Vice Sri Paras Nath Rai, since retired.
2.	Sri Awadhesh Kumar Dubey, Principal Judge, Family Court, Sasaram.	Munger	Vice Sri Dhruva Narain Yadav, since retired.
3.	Sri Subhash Chand, Principal Judge, Family Court, Lakhisarai.	Supaul (w.e.f. 01.10.2019)	Vice Sri Surendra Prasad Pandey, who is going to retire on 30.09.2019.

By order of the High Court,


Registrar General

Memo No. 72871 - 72894 / Patna, the 07th September, 2019

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Rajendra Pratap Singh, Principal Judge, Family Court, Bettiah / Sri Awadhesh Kumar Dubey, Principal Judge, Family Court, Sasaram / Sri Subhash Chand, Principal Judge, Family Court, Lakhisarai / District and Sessions Judge, West Champaran at Bettiah / District and Sessions Judge, Rohtas at Sasaram / District and Sessions Judge, Munger / District and Sessions Judge, Lakhisarai / District and Sessions Judge, Supaul / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna; for information and necessary action.

The officers at serial no. 1 to 2 are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.

The officer posted at serial no. 3 is directed to make over charge at his present place of posting in such a way so as to join his respective place of posting on 01.10.2019.

By order of the High Court,


Registrar General